

(c) whether the parties referred to in part (b) above have been sanctioned necessary foreign exchange?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) A statement is laid on the Table of the House. [See Appendix XXXVI, Annexure No. 8.]

P.M.'s FLIGHT OVER AKSAI CHIN WHILE RETURNING FROM RUSSIA

***123. SHRI M. S. GURUPADA SWAMY:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that while returning from Russia he flew over Aksai Chin which is a part of Indian territory at present occupied by the Chinese; and

(b) if so, whether the Russian pilots obtained previous permission from the Chinese Government to fly over Aksai Chin?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Prime Minister travelled by Soviet aircraft from Tashkent to Delhi. The route followed was over North-Eastern Ladakh and presumably the aircraft flew over the Aksai-Chin area. It was flying at a high altitude.

(b) It appears that this is the normal route for the Soviet service aircraft which come to India from Tashkent. Government of India are not aware that any permission was sought or required by the pilot of the aircraft from the Chinese Government.

COMMITTEE TO ENQUIRE INTO CLOSURE OF TEXTILE MILLS

***124. SHRI NIRANJAN SINGH:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Government have set up a committee to enquire into the causes of closures of textile mills in the country; and

(b) if so, what are the terms of reference and the personnel of this committee?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The task assigned to the committee is to undertake an examination of the causes of closure and "sickness" of textile mills and suggest timely remedial action. A copy of the Memorandum containing the names of the personnel of the committee is laid on the Table of the House.

GOVERNMENT OF INDIA, MINISTRY OF COMMERCE AND INDUSTRY, MEMORANDUM No. 22(20)-TAX (B)/60, DATED THE 13TH NOVEMBER, 1961

MEMORANDUM

Subject:—Implementation of the recommendations of the Working Group for the Cotton Textile Industry—Setting up of Textile Mills Standing Advisory Committee to examine the causes of closure and "sickness" of cotton textile units.

A Working Group for the Cotton Textile Industry was set up by the National Industrial Development Corporation with a view to examining the extent of finances required for modernisation and rehabilitation of the cotton textile industry and other allied problems. The Working Group, in its unanimous report, recommended *inter alia* that a continued examination of the causes of closures and "sickness" of textile units should be made by a small representative group consisting of top level management, top level technicians, labour representatives and Government representatives.

II. Consequent on the acceptance of this recommendation, Government of India have decided to set up a Textile Mills Standing Advisory Committee for this purpose consisting of the following:—

1. Shri G. D. Somani, M.P.,
C/o Shree Niwas House,
Waudby Road, Fort, Bombay

Chairman

2. Shri T. P. Chakraborty, Vice-President, Bengal Millowners' Association, 160, Bow Bazaar Street, Calcutta Member
3. Shri D. C. Kothari, Kothari Textiles, Armenian Street, Madras—I Member
4. Shri B. Rajaraman, Tata Industries, Bombay Member
5. Shri T. N. Sharma, Delhi Cloth and General Mills, Delhi Member
6. Shri S. R. Vasavada, Textile Labour Association, Gandhi Mazdoor Sevalaya, Bhadva, Ahmedabad Member
7. Shri B. N. Datar, Labour & Employment Ministry New Delhi. (Labour & Employment Adviser) Member
8. Shri M. P. Alexander, Deputy Secretary, Ministry of Commerce & Industry, New Delhi Member
9. Director (Survey), Office of the Textile Commissioner, Bombay Member
10. Inspecting Officer (Costing), Office of the Textile Commissioner, Bombay. Member-Secretary.

III. The Committee will prepare studies for selected mills after a careful appraisal of balance sheets, production trends etc. The Committee would meet as often as necessary to suggest timely action. On advice and recommendations of the Committee, the Textile Commissioner and Government will decide what remedial measures are necessary in each individual case.

IV. The procedure to be followed by the Committee will be settled at its first meeting.

(Sd.) S. VOHRA,
Joint Secretary to the
Government of India.

POOR STANDARD OF A.I.R. BROADCASTS OF ENGLISH NEWS

*125. SHRI NIRANJAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that several complaints have been appearing in the local newspapers about the poor standard of English news broadcasts over the All India Radio;

(b) if so, whether Government have taken note of such criticism; and

(c) what steps have been taken by Government to improve the standard of English news broadcast over the All India Radio?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b) A few isolated comments have appeared and to these, reply has been given by the Information Officer of this Ministry.

(c) There is no reason for complaint regarding the general standard of English news broadcasts. The only aspect which needed improvement was the pronunciation of Indian names and places in the English news broadcasts. Several steps have been taken in this regard including the compilation of an exhaustive pronunciation dictionary, appointment of special staff that furnishes the correct pronunciation of new words, teaching of Devanagari script to the English News-readers, recording of news broadcasts with a view to pointing out defects, issue of error slips, etc.

FERTILIZER PLANT AT GORAKHPUR

*126. SHRI NIRANJAN SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) when the fertilizer plant is likely to be established at Gorakhpur; and

(b) the estimated cost of the project?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) By the end of 1965.

(b) About Rs. 26 crores.